

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-217**  
IB - 87/ND/2020

**IN THE MATTER OF:**

Swift Mail Communication

**Vs**

Iriisnit Communication Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

U/s 9 of IBC

**Order delivered on 21.01.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None present on behalf of both the parties. In the interest of justice, list the case for  
04.02.2020.

*-sd-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*-sd-*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(LV)